

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 403
CA-286/2023, Cont.P-07/2023, CA-684/2020,
CA-647/2020, CA/357/ND/2023, Execution
Petition/2/ND/2023 IN CP/68/PB/2020

IN THE MATTER OF:

| | | |
|--------------------------------------|-----|------------|
| Aparna Choudhriem Kalra | ... | Applicant |
| Versus | | |
| Aqua Terra Adventures India Pvt Ltd. | ... | Respondent |

Under Section 241-242.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|--------------------|--|
| For the Applicant | : Adv. Rohan Chawla, Adv. Harshit Joshi |
| For the Respondent | : Adv. Aditya Pratap Singh for R-1, Adv. Prashant Bhardwaj for R-2, CMA SK Bhatt a/w CMA Kamal Deep Tyagi, CMA Pankaj Tiwari for R-1-6 |

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **14.05.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)